

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 328 of 2004

Jabalpur, this the 23rd day of April, 2004

Hon'ble Mr. Madan Mohan, Judicial Member

Shri K.L. Balkrishna Shetty  
son of Shri Laxman Shetty,  
Aged 37 years,  
R/o Village Gandhipura,  
Gavannahalli,  
District-Hassan, Karnataka  
Presently R/o Military Hospital  
Jabalpur(M.P.)

APPLICANT

(By Advocate - Ku. P.L. Shrivastava)

VERSUS

1. Union of India, Through  
Its Secretary, Ministry  
of Defence, New Delhi.
2. Commander  
Military Hospital,  
Jabalpur.
3. Commandant,  
Military Hospital, Jabalpur.
4. Colonel  
Military Hospital, Jabalpur.

ORDER(ORAL)

The learned counsel for the applicant seeks  
permission to withdraw this OA. Permission is granted.  
The OA is dismissed as withdrawn with a liberty to the  
applicant to approach the proper forum.

  
(Madan Mohan)  
Judicial Member

SKM

पृष्ठांकन सं. ओ/व्या.....जबलपुर, दि.....  
प्रतिशिखा क्र. ३२८/०४/.....  
(1) सदिय, ३२८/०४/....., जबलपुर  
(2) अधिदूत, ३२८/०४/....., जबलपुर  
(3) प्राप्ति, ३२८/०४/....., के काउंसल  
(4) कांकड़ा, दोडा, जबलपुर, अदा. ३  
सूचना एवं आवश्यक वर्गीकरण की है।

अम. सनिधि

*Excerpts  
only  
reduced*